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HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar Judicial)

CIRCULAR

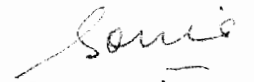
No. 156/RJ/19

Dated: 11-07-19

It has come to the notice of undersigned that Sections of the registry dealing with the Court files, do not update the files digitally properly and show callousness for getting the daily orders and office notings digitized. In some cases, some newly filed MP's and previous orders have been found missing in digital files with the result, the Hon'ble Judges, are facing a lot of inconvenience.

It is, as such, impressed upon all the concerned sections that they shall properly update the daily orders and office notings including all the requisite pleadings on the digital files so that necessary insertion in the digital files is made to avoid further inconvenience to the Hon'ble Judges.

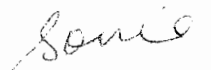
By Order.


(Sonia Gupta)
Registrar Judicial

No.: 1732-1735/RJ/19 Dated: 11-07-19

Copy to:-

1. ✓ Incharge NIC, High Court of J&K, Jammu, for information and uploading the circular on the official website of J&K High Court.
2. Deputy/Assistant Registrars of all the sections of the registry, for information and with a direction to get the circular complied with by all the dealing hands of their respective sections by strictly follow the workflow already shared with them..
3. Sh./Smt. _____ Incharge SWP/OWP/LPA/CIVIL/Criminal/AA Sections for compliance.
4. Incharge scanning to ensure the smooth compliance of circular.


Registrar Judicial